ज्ञानी जैल सिंह : ग्रानरेबल मेम्बर के जो जज्बात हैं, मैं उनकी कद्र करता हूं श्रीर चंकि सब से बड़ी बात तो हमारे सामने यह है कि हमारे देश के साथ भारतीयता की भावना हर नागरिक के मन में हो बौर अगर वह कोई भी सज्जन हिंदुस्तानियत में विश्वास रखता है--जरूरी नहीं है कि वह एक पार्टी के साथ संबंधित हो, या रूलिंग पार्टी के ही साथ चलता हो. इसके ग्रागे भी जाने के लिए हम तैयार हैं कि हमारी पार्टी ग्रीर गवनंमेंट के खिलाफ बेंशक रहे-लिकिन हिन्दस्तान की एकता को खतरा कहीं नहीं पहुंचना चाहिए । छोटी-छोटी बातें जो होती हैं, लगती तो छोटी हैं, लेकिन बाद में जा कर ये बहुत बड़ी बन जाती हैं। तो मैं चाहंगा कि ग्रानरेबल साहबान ने जो खया-लात प्रगट किए हैं वे हम से मिल भी लें ग्रीर इम मिलने के बाद प्रधान मंत्री से उनकी मुलाकात कराने की सोचेंगे । हम बहुत खुश होंगे ग्रगर वह रास्ता निकले ग्रीर वे भी उसी रास्ते पर हिन्द्स्तान की खिदमत कर और हिन्द्स्तान के लोगों के साथ मिल-जल कर काम करें।

MR. DEPUTY CHAIRMAN: The discussions on Calling Attention is over, (Interruptions) Nothing more now. Shri Advani.

REFERENCE TO THE REPORTED LATHI-CHARGE BY POLICE ON LAWYERS AND JUDGES m GWALIOR

SHRI LAL K. ADVANI (Gujarat): Mr. Deputy Chairman, Sir, a very shameful incident hag happened in Gwalior yesterday. The Home Minister is also here. I am gure that all persons have taken notice of it. I have rea J the reports in the press this raoWng and I have inquired from Gwalior also. I have gen the report

that has been given by the Bar Association of Gwalior. They have adopted a resolution in this regard also. A small incident started the whole thing. An advocte named Mr. Garg was called 'by his undertrial client who was in the judicial lock-up. The client asked. "What about my bail? Has anything happened?" Just this one remark and one question. When the advocate started responding to him, he was abused by a constable there. Then a couple of constables beat him up. Then another colleague of Shri Garg intervened, whereupon both of them were beaten up. Matters had gone this far when a police posse entered the High Court building, went inside the Ba_r Association and beat up all the lawyers left and right.

AN HON. ^MEMBER; Even the Judge.

SHRI LAL K. ADVANI: As many as 25 have been injured, two of them supposedly seriously. I have seen a Gwalior newspaper showing pictures of the lawyers with heads broken lying in hospital. Two Judge₃ sought t₀ intervene. When they intervened, one of them was hit on the wrist. He was hurt. Another Judge, by name Justice Naokar, was threatened with a revolver by a police officer. All this happened in the presence of senior police officers. It is something shameful, something disgraceful and no words can be too strong to condemn this episode. Sir, I was not here yesterday. But I read the reports in the press this morning about what the Prime Minister had said yesterday in reply to a colleague of mine regarding the need for sensitivity. She extrolled the virtues of sensitivity without being touchy about it. It was very rightly put. But I wonder if all the sensitivity in the Government has come to be concentrated at the summit, to such an extent that the rest of the Government has become devoid of all sensitivity, all decency and all humanity. Only four or five days back we saw the

IShri Lai K. Advani] police raining lathi blows breaking heads of blind men in Delhi. Yesterday, in Gwalior, we have this episode in which the Gwalior police has broken the heads of Judges and lawyers. It is shameful and disgraceful, lam sure that the minimum that the Government would do as they did in the case of lathi-charge on blindmen, is that they would apologise for it because they are the incharge. Secondly, they should order a judicial inquiry. The judicial inquiry can be effective and successful if the persons who are prima facie guilty and the police officers who were present at the site are suspended. I am not talking of the constables. The need is to pinpoint those in authority. The officials present there are responsible. They should be held responsible. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Shri Nanda.

SHRI JAGJIT SINGH ANAND (Punjab): Sir, I asked for a Special Mention on this. And this was sought to toe ponstponed to 28th. And I went to your Chamber also on this very issue. By 28th, no issue will toe left. You must give me some time, Sir.

SHRI NARASINGHA PRASAD NANDA (Orissa): Sir, Mr. Justice Bhagwati saw the red glow of the sunrise with the installation of Mrs. Indira Gandhi...

SHR_r JAGJIT SINGH ANAND: I do not know how we can wait for sne full week on this

(Interruptions)

SHRI NARASINGHA PRASAD NANDA: And now the high court Judges and lawyers who are a part of the process of justice have been brutally dealt with simply because one of the lawyers was taking instructions from his client who was an under-trial prisoner. And because he was assaulted the lawyers were holding consultations on how to prevent this kind of police action. And when they were holding the meeting, a large number of policemen entered into the meeting place, and their deed has been described by SKri Advani. Sir, can there be a more shameful act? If this kind of intereference is there by the police, even within the precincts of the High Court and the lawyers are brutally assaulted—the Judge who comes and intervenes himself is assaulted—then where do we go from here? Therefore, Sir, the minimum that I would suggest is, number one, to hold a judicial enquiry, and number two, the person responsible for this should be suitably d*ealt with.

SHRI JAGJIT SINGH ANAND: Sir, this i₃ a very serious matter. We

thought that there will be some improvement in the situation and that the Government are well aware of the situation after what happened hi the case of blindmen. Now, Sir, what all these things examplify is that there is a continuous preces oi inhumanity towards all sections, from blindmen right upto Judges, on the part of the Police. And what sort of Police we have? Sir, in the first days of the Session, I read in the newspapers a circular by the IG of Police of Uttar PradesTi who is now under the dispensation of Gianiji, asking his subordinates not to commit rape while the Assembly or the Parliament is in session.

SOME HON. MEMBERS: Shame, shame.

SHRI JAGJIT SINGH ANAND: There were editorials on this—the KJ of Police of Uttar Pradesh sending round a circular to his subordinates that they should not commit rape while the Assembly or the Parliament is in session because the matter gets highlighted. Starting from there, going on to beating the blindmen and going on to beating the blindmen and going on to beating the lawyers and the Judges themselves. Sir, what will this country come to? How long are we going te put up with that? Will

a judicial enquiry here or a Judicial enquiry there do anything at all?

Sir, the hon. Home Minister ig here. Apart from what the hon. Opposition Leader has said and my colleague has said, I want to ask him as to what steps is he prepared to take to radically reorientate the Police, what steps is h_e prepared to take to do away with the colonial past. Sir, I mentioned this thing the other day when the hon. Home Minister was not here. Sir, in the Training School even today they are taught the same lessons which were taught to those who battered the patriots in the Jal-lianwalabagh. There is an exercise how the Jallianwalabagh beating was organised. Sir, so long as this colonial outlook is going to lost, so long as such IGs of Police are going to be the IGs of Police in the biggest State of the country, so long a_s the police authorities are there out to beat the blindmen and then to beat the law-yers and then to beat the Judges, what will become of this country? Therefore, Sir, every day we will raise and every day, it will go on. I want a clear and categorical statement from the hon. Home Minister as to what radical remedies which are in consonance with the requirements of the situation is he prepared to take apart from endorsing what Shri Ad-vani has said and what my other colleague has said. you, Sir.

श्री महादेव प्रसाद वर्मा (उत्तर प्रदेश):
उपसभापति जी, मुझे सिफं यह कहना है कि
- जिस तरह की घटना घटी उस में पुलिस को
हिस्मत कैसे हुई

श्री लाल कृष्ण श्राडवाणी : वे समझते - हैं कि इमरजेंसी वापस ग्रा गयी । हर्

श्री महादेव प्रसाद वर्मा: जो कुछ भी हो, पुलिस को यह हिम्मत हो कि जजों को मारे पीटे मुझे समझ में नहीं श्राता। इन्दिरा बहिन की गवर्नमेंट श्रौर पुलिस को हिम्मत 11 RS-7. पड़ रही है कि हाई कोर्ट के प्रेसिन्क्ट्स में घुस कर लाइयरों श्रौर जजों को पीट रही है तो ग्राम जनता की क्या दशा होगी मैं नहीं कह सकता ।

थी जगजीश प्रसाद माथुर (उत्तर प्रदेश): विरोधी दल के नेता ने जो कुछ कहा है उसके अतिरिक्त मैं कुछ विशेष बात नहीं कहना चाहता । उस की जुँडिशियल इंक्वायरी की जानी चाहिए लेकिन एक बात यह कहना चाहता हं कि यह मामला हाईकोर्ट के भोतर का है। हाईकोर्ट के जजेज भी इस में इवाल्व हैं तो कोई भी ऐसा जज जो सुप्रीम कोर्ट का हो ग्रथवा सेवा निवृत्त सुप्रीम कोर्ट का जज हो वह ही इस प्रकार की इंक्वायरी के लिए योग्य होगा क्योंकि स्नगर कोई मामुली मैजिस्ट्रेट जायगा या छोटा अधिकारी जांच के लिए जायगा तो वह हाईकोर्ट के जजेज के मामले को ठीक से डील नहीं कर सकता। ग्रीर ज्ञानी जी का ध्यान मैं ग्राकुष्ट करना चाहता हं कि यह साधारण मामला नहीं है। पुलिस में तमाम मुजरिम बिठा दिये गये हैं। भिडर साहब ने क्या क्या जुर्म नहीं किए, लेकिन वह विठा दिये गये हैं। उन को यहां फिर रखा गया ग्रीर इन सारी वातों से सरकार श्रीर पुलिस की हिम्मत बढ़ रही है श्रीर उस की वजह से ही वह हाईकोर्ट के ग्रदर भी यह कांड कर सके हैं और परमात्मा खैर करे. वह तो यहां इस हाउस में आ कर भी हम लोगों को पीट सकते हैं। जानी जी, कम से कम यह आश्वासन तो दे दें कि हम लोग यहां पीटे नहीं जायेंगे। यही मैं कहना चाहता हं।

MR. DEPUTY CHAIRMAN: Now we will have further discussion on the motion for consideration. (Interruptions)

श्री शिव चन्द्र झा (विहार) : उपसभा-पति महोदय, एक मिनट मेरी बात सुन र्ले। (Interruptions) श्री उपसभापति : आज नान-आफि-शियल विजनेस का दिन है । . . .

SHRI JAGJIT SINGH ANAND: Sir, I want to draw your attention to...(Interruptions)

श्री उपसभापति : आज नान-आफि-णियल डे है और सारा टाइम इसी में निकल रहा है । अब आप बस कीजिए । (Interruptions). It will not go on record. You will not reply to this. (Interruptions). Order please. Yes, Shri Khurshed Alam Khan, please.

श्री शिव चन्द्र झा : मेरा प्वाइंट आफ आर्डर है।

श्री उपसभामति : जी हां, कहिए ।

श्री शिव चन्द्र का: श्राप को याद होगा कि पिछली दफा जब प्राइवेट मेम्बर्स के विजनेस का दिन था श्रीर श्राड्वाणी जी ने बहुत जोर से हल्ला किया था कि कार्लिंग श्रटेंगन चल रहा है, उस को पूरा हो जाने दीजिए, तो भी श्राप ने उस को होने नहीं दिया था और मैं भी उस समय श्राप की उस बात से सहमत था कि प्राइवेट मेम्बर्स के वक्त पर हमला नहीं होना चाहिए श्रीर उन का समय पूरा होने के बाद काल श्रटेंगन लिया जाना चाहिए। तो उस के बाद वह लिया गया। मैं श्राप से यह जानना चाहता हूं कि श्राज उस परंपरा को क्यों तो ड़ा है श्राप ने।

श्री उपसभापति : चेयरमैन साहव ने खास तौर से कहा था कि इस को न्नाज पहले लिया जायगा। (Interruptions) There is no point of order. यह कोई प्वाइंट ग्राफ ग्राडर नहीं है। ग्राप बहस किये जा रहे हैं।

THE JfiMIA MILLIA ISLAMIA UNI-VERSITY BILL, 1977

SHRI KHURSHID ALAM KHAN (Delhi): Mr. Deputy Chairman, Sir, I have spoken a few words about the Jamia Miliia Islamia University Bill on the last occasion and now I am fortunate to get this opportunity on the last day to put before this august House my views with some information about this unique university which has rendered gome valuable and unique service to the cause of education and to the nation

Sir. Jamia Miliia University was founded at Aligarh i_n 1920 as a part of the national struggle of freedom. Distinguished leaders like Mahatma Gandhi, Maulana Mohammad Ali, Hakim Ajmal Khan, Dr. Ansari, Maulana Azad and Dr. Zakir 'lussair were among the founders of this Institution. Maulana Mahmud Hasan who was exiled to Malta for his political activities, laid the foundation stone of this institution at Aligarh in October, 1920. Sir, the aim_s and objectives of the founders were to promote and provide for liberal religious, secular educational opportunities in consonance with the needs of national life and to that end to establish and maintain suitable institution within the campus. Sir, Jamia is an off-shoot of the Aligarh Muslim University; it is a real child of revolution. Jamia is an educational and cultural venture but it came into existence as a result of the political farmament and eversince its foundation, it has maintained its true spirit and its true character which has made it unique among the 112 universities and deemed universities of this country. It is not just another institution; it is not just another university. It is a monument and ha_s a place of pride in the non-Government-sponsored institutions. And in response, such eminent people came forward to found this educational institution.

Sir, the campu_s of the university is a place of pilgrinage and every incfe

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of its soil has a unique history of sacrifice and service and devotion to the cause of liberal and secular education and secular tradition, of our country. I suppose it is enough to say that Mahatma Gandhi when he was told about the financial difficulties of this institution had said that if necessary, he will go out with a begging bowl and the university will not be allowed to suffer financially but today when we have our own Government, and after 30 years of the independence, the university is starved of finances, starved of facilities and starved of other activities for its expansion.

Sir, at that critical juncture, that is, when the university was facing financial crisis and when jhe people had decided to close it down, at that critical juncture, a group of students teachers led by Dr. Zakir Hussain; pledged to serve the institution for at least 20 years on a salary of not more than Rs. 150 and, Sir, I am surprised to find that the Vice-Chan-cellor of this university did n°t re-ceive more than Rs. 75]- per month for 20 years, and there is no parallel of this in the history of education of this country Of even somewhere abroad. were not ordinary people, Sir, who had taken this pledge of ¹ serving the institution for 20 years. These were the educationists of order for whom the doors of the various universities were open but the-sr politely refused the offer from those universities and decided to devote all their time and their educational profession to the cause of education in this institution. Sir, they were giants among the educationists. There are many names but it is difficult for me to mention all the names and a few names I would like to mention; they are Dr. Zakir Hussain, Prof. M. Mujeeb, Dr. Hussain, and a number of including Shafiq Rahman Kidwai who later on became the first Education Minister of Delhi State. Sir, Jamia and its character can best be understood from

the fact that among its devoted teachers and patrons, in addition to the name, mentioned above, were Shri Jamna Lai Bajaj who was its treasurer, Prof. Kalot who was one of these famous and very devoted professors, Shri Nair was also a teacher in this institution and, above all. Shri Devdas Gandhi, was also a teacher in this university.

[The Vice-Chainnan (Shri A. G. Kulkarni) in the Chair].

Sir, the British rulers naturally regarded this institution with deep suspicion and most of the Indians did not help it due to fear of the foreign government. But I must mention here that the Government was keen to provide financial aid to this institution on its own conditions but the people who were responsible for running thia jnstitution, did not accept it and turned down the offer of finances from the Government and continued to live in poverty and work In poverty.

Sir, Jamia was a part of the national movement and took pride in facing financial problems rather than give up its true spirit and ture character. I am glad to 3ay that 4 P.M. its character and its spirit has been maintained even today and even today, the Jamia is working on the same old traditions and On the same old principles. Sir, it may be of interest to know that they faced these problems cheerfully but did not lose heart or showed any sense of frustration. On the contrary, . when they reacted to unfavourable situations, how did they react? I would like to quote from a speech of late Dr. Zakir Hussain which he delivered in 1964 and my hon. friend, Mr. Parikh is sitting there opposite who tajkpd to me very often about this. I quote:

"But the day, of poverty and deprivation were also the days of ioy. There was a longing tp build and nothing to build with. There were

[Shri Khursheed Alam Khan]

no resources but the will to achieve. We have the ideals before us and our hearts are filled with a spirit of dedication. There was no desire for the exercise of authority, determination to attain excellence in our work. We desired the raptures of devoted service and had no time to think of monetary compensation. I_n the eyes of every child who came to us we saw the vmage of freedom. Every child seemed to give us all that we have been deprived of by political ensalve-ment.'

Ibis was the spirit of Jamia. These were the people ':*. Jamia and 'bese were the lessons which they gave not only to the students came to study there, but this was also example which they set before the nation and before the people of this ancient land. The period in which the Jamia was furthering its cultural ideals, through academic, educational and literary endeavours, was also the period of experimentation m the field of education. Sir, for instance, in regard to the concepts of basic education and adult education, Jamia Millia was the pioneer. But it is a matter of regret that when we have so much fundg available for education, when about Rs. 200 crores were provided for adult education, Jamia Millia was not given a single pie for this purpose. Jamia Millia gave the concept of adult education. Jamia Millia was the pioneer in the field Janna Millia was tho pioneer in education. preparing the literature for education. But tfhey were completely ignored when it came to the question of distributing the funds for the educational institutions. Sir, it was an attempt at taking the light of knowledge in regard to a'dult education to masses. It was an attempt at taking the light of knowledge from the citadels of the Universities to the teeming million, who had no access to any kind of education. But today, they have forgotten and ignored the institution which made pioneering

experiment and which gave the basic concept of adult education. Jamia Millia celebrated its silver jubile, in 1946. Dr. Zakir Hussain's magnetic personality and mission'drew distinguished persons from different schools of thought on one platform. It was an unique scene to find such eminent persons like Pandit Jawahar-lal Nehru, Maulana Abul Kalam Azad, Mohammed Ali Jinnah, Shri Rajagopalachari and others. 1 would like to read one of the speeches o* that time which was delivered and I would like to read out what Dr. Zakir Hussain said:

"ग्राज मुल्क में बहामी मुनाफिरत की जो आग भडक रही है, उसमें हमारा चमन बंदी का काम दीवानापन मालम होता है. यह भ्राग शराफत भीर इंस-नियत की सरजमीन को झलसे देती है। इसमें नेक और मृतवाजिम शिवश्यतीं के ताजा फुल कैसे पैदा होंगे ? हैवानों से भी पस्तर्तर सतह श्रखलाक पर हम इंसानी अखलाक को कैसे सवार सकेंगे? वरवरियत के दौर में तहजीव को कैसे वचा सकेंगे ? इसके लिए खिदमत गजार कैसे पैदा कर सकेंगे? जानवरों की द्विया में इंसानियत को कैसे संभाल सकेंगे ? ये लफ्ज शायद कुछ सक्त मालूम होते हैं, लेकिन इन हालात के लिए जो रोज-रोज समार चारों तरफ फैल रहा हैं, इससे लफ्ज भी वहत नमें होते हैं। हम जो ग्रपने काम को तकाजों से बच्चों का एहत-राम करना सीखते हैं, आप को क्या बताएं कि हम पर क्या गुजरती हैं। जब हम सुनते है वहीं मियत के इस वोहरान में मासम बच्चे भी महफ्ज नहीं है। शायरे हिन्दी ने कहाथा कि हर बच्चा जो दुनिया में श्राता है श्रपने साथ यह पायाम लाता है कि खुदा अभी ईसाग से पूरी तरह मायस नहीं हुआ, मगर क्या हमारे देश का इंसान अपने से इतना माय्म हो चुका है कि इन मासुम कलियों को भी खिल के ल पहले ही मसत देना चाहता है !"

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Jamia has been all through a progressive institution and the various departments and iaculties were developed as a model for others. The principles and methods employed were themselves new in the country. It is a known fact that Jamia has always desired an organic synthesis of the old and new. Here I would like to quote one of the eminent educationists of the world-Mr. Davies- who came after visiting various countries. This is what he has said:

Jamia Miilia. Islamia

"The visit to the Jamia Miilia and the talk with Doctor Zakir Hussain and his devoted fellow-workers were a profoundly moving and inspiring experience. The conception behind the institution and the spirit and practice in which this conception has found expression make it one of the finest educational ventures I have .seen— or ever heard of anywhere in the world".

This is what an expert abroad had said. Similarly, this is what another expert had said about it. She was Halda Edib Khnun, the great Turkish publicist:

"The Institution has two purposes. Firs* to train the Muslim youth with definite ideas of their rights and duties as Indian citizens. Second to coordinate Islamic thought and behaviour with Hindu . . . It is nearer to the Gandhian movement than any other Islamic Institution I have come across".

Sir, thia ig Jamia and this is what the people have said about it.

One can ask what is so peculiar of important about Jamia? Sir, Dr. Zakir Hussain has said in one of his speech:

'What can bring us togther and keep us together is not an equally high standard of living but as equally high standard of truthfulness to ourselves, of tolerance of ways of life different from our

own and effortless sense of quality as man and woman. Then we can stand before God and our conscience united in humility and determination to make our lives and actions the expression of our inner and striving self for perfection".

This is Jamia and this is Jamia's spirit

Now today what is Jamia, facing, I would briefly. They are say verv anxious that they should have past-graduate studies Chemistry Mathematics, Physics, Geography and many other subjects. But. unfortunately, they ar_e provided funds. Their request for funds and financial assistance is turned down again and again. Similarly, nobody has cared to give them funds for the many departments which they want to open. It is surprising to find . . .

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Mr. Khurshed Alam Khan, there are many other Members who are interested in speaking on this, and the Minister is intervening at 4.30. So, if you want to have their support...

SHRI KHURSHED ALAM KHAN: Sir, I am finishing in the next five minutes.

During 17 years, they have been given Rs-25 lakhs for building purposes. It is surprising that such a big university should get only Rs. 25 lakhs during 17 years. Besides, even for the maintenance of the buildings adequate funds are not provided. The result is that the old buildings, which are now 40 or 50 years old, are crumbling but there is no money even to renovate or to repair them. I feel this can be solved only if Jamia Miilia is given the status of a full-fledged University. I would request the hon'ble Minister to give us assurance that he will make an effort in making this request to the Government and the Government will bring a Bill to this effect.

[Shri Khurshed Alam Khan]

In the end I would just make this appeal to the Minister and I will quote Gurudev Rabindranath Tagore and I would like the hon'ble Minister to make' a note of it:

"You lead back to life the unremembered days for shaping of new images in the future."

With these words I hope the hon'ble Minister will be able to give us some hope and will give us some promise about it.

The question was proposed.

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Mr. Salve, please. minutes each.

SHRI N. K. P. SALVE (Maharashtra): I will finish in ten minutes because it is not my field.

THE VICE-CHAIRMAN (SHRI

श्री शिव चन्द्र ज्ञा दिहार): मेरा प्वांइट ब्राफ ब्राईर है यह प्राइवेट मैम्बर बिल है इसका मतलब यह नहीं होता कि जो मन में श्राये वह करों जी तरीका है उसके अनसार पहले जनता पार्टी वाला सदस्य बोलेगा ग्रीप उसके बाद फिर इसरे लोग वॉलेंगे ... A. G. KULKARNI): Please listen . . .

श्री शिव चन्द्र झा : कोई तरीका तो चलाइये . . .

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Mr. Jha, you please listen first. Here is the list. I have to go from this place to this place, as directed by the Deputy Chairman.

भी शिव चन्द्र झा : तो मैं सदन कर बाक-ग्राउट करना हं

(At this stage the hon'ble Member left the Chamber).

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Mr. Salve, please go ahead.

SHRI N. K. P. SALVE: Sir, it is rightly pointed out by the previous speaker in very forceful language that Jamia Millia Islamia is a child of freedom movement. It had very close access to the Khiafat Movement and the Noncooperation Movement. No wonder, therefore, that this magnificent, great institution hag virtually all these years been a nursery of Indian nationalism.

The great names which have been associataed with this great institution are names in the Indian history of whom Indians will always be proud to utter. Mahatma Gandhi was the Founder of this institution. Shaikhud-din Maulana Mohammad Hussain, Maulana Mohammad AH, Maulana Abul Kalam Azad, Hakim Ajmal Khan, Dr. Ansari and Dr. Zakir Hussain have been associated with it. To go into the history becomes relevant. The institution was started in 1920. But I have a grievance when I am speaking on this to which I will be coming later on that a matter which should have received the highest priority by the Government has taken us so many years after independence. This institution was started basically in 1»20 because the Mohammaden Anglo-Oriental College in Aligarh was sought to be convented into a chartered University. At that time the nationalist .» movement, the freedom sruggle was at its peak and mahatmaji, Hakim Ajmal Khan and other persons were extermely indignant at such an eminent educational institution being bartered away and being made over to the Government because at that time it was considered that once you make over the institution to the Government, then it was more than likely that the Government intervention might stand in the way in investing into the boys the spirit of nationalism, the spirit of revolt, the spirit to struggle for independence against the British regime against the British rule. As a protest against that, this mighty and great institution with a small beginning came up. Later OH,

this institution was receiving aid in assistance from the States. The British Government with its magnanimity saw to it that the States stopped all assistance to it. Mahatma Gandhi and others saw to it that even if they had to go out with a bowl begging for four annas or eight annas, they would go throughout the country to keep this institution alive. Such is the great history 01 this institution. Such are the people associated with it and such are the people who have served it. The way they have served it seem, to be a saga of sacrifice for the noble cause, people who could have in their own rights earned millions and millions of rupees with their knowledge and by exercise of their profession continued to work for Rs. 75 or Rs. 100 per month; no one received more than Rs. 150 per month. It is this spirit of sacrifice, it is this spirit of dedication, it is this spirit of nationalism which nurtured and nourished this institution. It grew into an institution where education is different branches of arts was given to the students. After we attained our Independence— after some time—the Government started financing this institution completely. If one were to see the financing memoranda, one would find that the UGC and the annual grant put together at Rs. 52 lakhs i_s already being given by the Government of India. Therefore, there is no additional commitment as such so far as the finances are concerned. If one were to have any apprehension that this would cause to the Government of India any additional financial commitment, it does not appear to be so. Therefore, one does not understand as to why this should have only a 'deemed' status, only a 'deemed' university. One does not understand why this mighty institution is considered only as a 'deemed' university and not a full-fledged university.

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Therefore, Sir, my submission through you to the Government will

be that in accepting the concept which has motivated the Mover of this Bill it will only be discharging a solemn obligation which is owed to the country not today but for several decades and several generations.

There is another aspect of the matter I want to bring about and it can never be underestimated. Sir, this particular institution has a special character. And that character is a character of nationalism, liberal education; there is no narrow communal character at all: there is no character to which any section, any sector, however narrow-minded one may be, could have any objection whatsoever. Just because there is a particular name given to it, it must not be understood as an institution which would not be conductive to imparting liberal education. Therefore, everything considered all aspects of the matter looked into, the financial aspect of the matter, the history of the institution and more particularly the particular approach of the people who have built up this magnificant institution to its present position, it is the bounden duty of the Government to ensure that the status of a fullfledged university is accorded to this institution Jamia Millia is the quintessence of highest courage and lofty nationalism and secularism, which is the undertaken meaning of education not merely an institution which is out to bestow degrees and to turn into a factory producing graduates but to inject the very essence of education, liberal nationalism and national integration, high morals and, above ally unflinching quest of knowledge in the service of the nation and community. Sir, j am not going to comment on the drafting of the Bill. So far as 1 am concerned, I will be satisfied if the Minister would be agreeable in principle to accept it, i.e. to accord the Jamia Millia the statu_s of a full-fledged university.

Thank you very much.

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Mr. Shahabud-din. Sorry, I am sorry, Mr. Shah-abuddin. Mr. Ramlal Parikh is there. It is my mistake.

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Five minutes, Mr. Ramlal Parikh.

PROF. RAMLAL PARIKH (Gujarat): Yes, I will try to be brief.

DR. V. P. DUTT (Nominated); All those whose names are there should be given five minutes each.

PROF. RAMLAL PARIKH: First of all I rise to support the sentiments and the aspirations of the Jamia community to raise their institution to a higher level.

We all know the history of Jamia. It was in the 1920s that the Gujarat Vidyapeeth, the Jamia Millia and the Kashi Vidyapeeth were born in the wake of the non-cooperation movement. Therefore, I think all these are the institutions which are our real national assets, and, therefore, we have a kind of historical obligation, a moral obligation to support these institutions and much more so Jamia with which Mahatma Gandhi was closely associated. We in the Gujarat Vidyapeeth know how Gandhiji spoke in very high words about Jamia, how he praised the nationalist spirit of the Jamia community, its teachers and its students. He spoke several times in the Vidyapeeth about the high spirit which pervaded the Jrnmia community.

Then, Sir, we had an opportunity in the Gujarat Vidyapeeth to hear Dr. Zakir Saheb who was incidentally the Chairman of this House also and a great scholar. In one of the most memorable speech in Urdu which he ever delivered-I was present. When he delivered the speech-he stirred every one. He spoke of Jamia, the Vidyapeeth, the Gandhian education, the (national education, and he reminded us about something. It was an inspiring and moving speech he

made, and i cannot forget it in my life. I was just sitting by his side. I was the Vice-Chancellor at that time, and I had the honour and privilege to welcome him. Some of those passages were read out by my friend, Khurshed Alam Khan. He reminded that these institutions must play an increasing role in our national development, in the regeneration of our nation, in the regeneration of our society, in translating the ideals for which these institutions were founded. He categorically reminded. Mind well, these institutions are not normal universities. They must be distinct from the normal universities. They must be different from the normal universities. They must be higher than the normal universities. I am not quoting his actual words because they were in Urdu, but this was the spirit which i understood.

Therefore, these institutions are the real institutions of national importance. It does not matter whether Parliament has put them under an Act or not. These are the institutions of national importance and national heritage, and when we consider the question 0i Jamia, there should unanimity about strengthening Jamia, about making Jamia strong, about developing it further, making it stronger to play its role more effectively in our national development, in the regeneration of our society, in the reconstruction of our entire soeio-eeonomic order. These Ere some of the basic issues.

I would welcome any move, i would fully support the Government, and I would say that the Government should spare no pains to support Jamia, whether it is financial support, moral support, legal support or any other type of support. But I hope my friend, Mr. Khurshed Alam Khan would appreciate my little reservation about the Bill itself which he has brought. And I have also made it known to him. Sir, this is an important point. I was amazed by

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Mr. Salve's presentation that 'deemed universities are something like secondary universities. said that? "Deemed' universities are even higher than universities. Once we are deemed as a university by the University Grants Commission, there is absolutely no distinction between a university and a "deemed" university. It is not a question of raising Jamia from a "deemed" university to a full-fledged university, because it is a full-fledged university in terms of the UGC Act. And in the University Grants Commission, with the little experience that I have, I know there has never been a distinction between a "deemed" university and a university. We have the Indian institute of Science, Bangalore., which is deemed a university. It gets a much higher amount of grant than even the normal university in Bangalore, it runs into crores while the Bangalore University or any other university dots not Set that' much amount. So that is not the point. The Jamia community has determine itself, it should be allowed to determine itself, without Government interference or influence, how best they can play the role for which the institution was founded, how strong they can grow to be more effective in our national endeavour. And Jamia was meant to be a nongovernment institution for all times to come ,not only before independence. We asked Mahatma Gandhi the about Gujarat Vidvapeeth in 1947. We went to Gandhiji and asked him, "Now, what do we do? Should we not Freedom has been attained. wind up the Vidyapeeth?" He laughed. He said, "Your work is needed. Now is the real test. Now your real struggle comes. Where is the question of winding it up? Where is the question of changing its character?" I am saying this briefly. There is not much time. I am afraid about the Chairman's eyes towards me. It is an important topic in which some of us are involved. Therefore,, I fully support his desire and aspiration regarding Jamia, to make it more effective, to support them more financially. But I am not sure whether the word

"university" will bring more finances. Our experience of the KasHi "Vidya-/ peeth University has been very bad. It was converted into a university but their finances have been cut down. And I do not think Mr. Khurshed Alam Khan is seeking this for the financial purpose only. It was only incidentally that he mentioned it. main' thing is, Jamia should be But the developed, as a real institution of national importance with full autonomy, not only autonomy but with full independence, I would say, without any Government interference, as a completely non-government institution but still enjoying even higher privileges and honour than the normal universities. This is the idea Jamia was deemed to be a university. Now there are practical difficulties which he mantioned. I think it would be a sad thing if in our 'craze for expanding the normal universities, we forget these special institutions which are really assets of our national history, of our national heritage, of our national life. Jamia is one of the top-most-I would put it that way. But I do not think it would be even in the interest of Jamia to develop it into a normal, traditional university with the same departments in Delhi and in other places. Yes, Jamia would <be the highest institution of Islamic culture. Jamia should be the highest institute of culture with the highest degrees being Islamic given there, doctorate and post-doctorate, and scholars from every where meeting there and interpreting the real secular character of Islam. This is what Jamia needs and I am sure the Education Minister would consider a much higher allocation not only through the UGC but even outside it, because some special programmes will have to be attached to Jamia. Therefore, I am really concerned about one point. I am not sure whether converting a "deemed" university into a statutory university will really be a gain or a loss. Please excuse me, Mr. Khurshed Alam. be a loss; that is my apprehension. But if it is not a loss, it is for the Jamia community to-*eci«te and if should be supported if

[Prof. Ramlal Parikh] you think it is a gain. This is my objective view oA your Bill. But it is very important. The Jamia Institute must develop. The whole question of adult education is inbuilt in Jamia's blood. It should be the highest institute in the field of adult education and literacy. It will be doing the highest types of research and extension works with projects, etc. These are som_e of the things which it can do.

When you spoke of geography and history, I was a little frightened. The university system is corroded. Do not try to copy it in Jamia. The word 'university' is no more an honourable word. It is no longer a gainful word. It is a dying system. It is a corroding systeri. It is collapsing. We want it to be higher than university and not to copy the tradtional corroding university. If from this angle a statute helps you, I am fully for it. It is for you to examine it. I have my doubts. Your point is all right. I am sure you have brought it only to highlight the role of Jamia. The nation cannot be deprived of Jamia's services. We must do everything to enable them to play an increasingly higher role. The important thing is that we should try to preserve the original identity of Jamia. Do not say it is irrelevant, and then try to convert it into a normal university. It will be disastrous. I have come to foelive that 80 per cent of our university education need radical changes. At such a time let us not put Jamia into that group. I am not merely interested in structural changes. I am interested in changing the contents of higher education, I am interested in changing the method's of teaching, in changing the curricula and in making extension an intergr.U part of our education. We do not have it now. I am only appeal! ig_ to Mr. Khurshed Alam and tel ing him that we will support him anl sand by Jamia because it Is our d ut, to do so. It is Zakir Saheb's memorl il; it is Gandhiji's memorial.

It is a great institution. But when you ar_e seeking to elevate this Institute, please take enough caution to make sure that in the process you do not los_e yourself. That is more im- 1 portant than even getting a statutory status just in name. If it help it, you have it.

I welcome this move with some reservations. I command Mr. Khurshed Alam Khan's spirit of enthusiasm with which he has brought the subject before us. We are pledging our support for strengthening this great institution not only for the sake of India, but even for the humanity. There are some institutions-their number may be lesswhich are great. Therefore, this great institution should be strengthened, it should be enabled to develop fast and it should be enabled to play a more effective role not only for India but for the mankind as a whole in older to preserve and achieve the ideals which Zakir Saheb lived his whole life. I will conclude with what he said once. He said that if he had to choose between comfort and miseries-he said" 'tangikedin'—he would prefer the days of 'tangi' if his ideals were at stake. If ideals can be strengthened by 'tangi' or difficulties, he would not eve_n bother about other comforts. Thank you.

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Shri Madhavan. * Only five minutes. The Minister has to intervene at 4.45 P.M.

SHRI K. K. MADHAVAN (Kerala): Fully knowing the limit of the time and the value of time and knowing the need that the Bill has to be passed before 5 o'clock or has to reach its logical end, I will be within my limit.

Rabindranath Tagore denned 'education' as preparation for life. It was in that spirit not only Rabindranath Tagore, but Gandhiji, Dr. Zakir Hussain, Dr. Radhakrishnan and all these well-known and eminent personalities looked at education, and they found dedicated men. Some of them dedicated them selves, their whole

life, to this cause. Dr. Zakkir Hussain probably is a symbol of this University itself, Sir, I call this a University because it has always been considered to be a University from the very inception. The noble ideals, the noble spirit, that inspired the formation of this University and the noble persons who taught there and the noble students who gathered there, all represent a true India, the embodiment of all that is best in India and it is a combination of everything that was best. So, the Jamia Miilia had the services of the most eminent men as acknowledged by my honourable friend, the mover of the Bill. It was Dr. Zaki, Hussain who formulated the concept of basic education which was found to be very popular. Sir, the most important thing in there realm oS education is the teacher and the quality of the teacher and the equipment of the teacher. A bad workman quarrel_s with his tools and it is exactly so in the realm of education also. The best teacher is the best asset of any educational institution. The Jamia Miilia should be able to attract the best teachers in the world and it should be able to attract the best students in the world, from all parts of the world, irrespective of their reJigions or regions. That should be the purpose and direction of Jamia Miilia and, for the purpose, it is only that the fair Government places at its disposal at the disposal of this University adequate funds, to enable it to become a great University, to be a match to any other University in the world, and not just to resemble any other University just as one University resembles another these days. That is not the purpose °f the Jamia Miilia. The purpose for which this was ushered in, this dominant institution, is that it should never starve for want of funds. So, it is the duty of the Government to give adequate funds to this University without any fetters. It should be an independent educational institution, it should be a centre of learning, a centre of culture, a centre of knowldeg and a centre of the developing civilization of the entrie universe. it should serve

the particular section also for which it is specially intended. That is also there. Without hampering in any way the independence of the University, upholding the independence of the University and its full authonom, to the maximum, the Government, this Government or any other Government that may be there in future should come to the proper nursing and development of this University.

With thes_e words, Sir, I fully support thi_s Bill, Thank you.

THE VICE-CHAIRMAN (SHRI A. G. KULKARRNI): Yes, Mr. Anand Only five minutes.

SHRI JAGJIT SINGH ANAND (Punjab): Yes Sir. I will not go to the sixth minute even; I will take just five minues.

Sir, I very much wish that this Bill was brought forward by the Government in itself instead of my friend, Shri Khushed Alam Khan and now, Sir, I wish that with certain changes that you suggest, the Bill should be owned by the Minister, Mr. Shankara-nand. That is my first point.

Sir, this institution is a unique institution and it is the product of the national movement and I would say that Dr. Zakir Hussain, a great man, was a product of this thing and this thing was a product of Dr. Zakir Hussain who, in the dark days of the British, came out against communa-lism, who gave up all the good things of life in order to rear generations of patriots into a new kind of patriotism. Therefore, this institution has not only to be retained, it has not only to be extended, but it has also to be carried forward. While I am here, Sir, I would say that I had somthing to do with the Jamia Miilia because I was there in the capacity of one Working President of the All-India Non-Teaching University Employees' Federation and I found that I had to deal with certain problems with D_r Zakir Hussain, the

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): No, Mr. Anand. 1 cannot allow this. Mr. Dutt...

SHRI JAGJIT SINGH ANAND: I an utilising m_{ν} time. This is very important. I have not finished my time,

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): No, Nirankari Baba cannot be introduced... (*Interruptions*). 1 won't allow this.

SHRI JAGJIT SINGH ANAND: I will take just...

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): This shall not go on record. This is an education Bill.

Shri Jagjit Singh Anand continued to speak.

THE VICE CHAIRMAN (SHRI A. G. KULKARNI): Sorry, Mr. Anannd. You cooperate with me. Dr. V. P. Dutt.

DR. V. P. DUTT: I am grateful to you for giving me a few minutes. I am sorry I cannot help because the Minister wants intervention.

 $\mbox{THE}_{\mbox{\scriptsize X}}$ VICE-CHAiRMAN (SHRI A. G. KULKARNI): But I am giving you time.

DR. V. P. DUTT: That is why I am grateful to you for giving me a few minutes to underline my support to the Bill that has been introduced by my distinguished colleague. I think it does not need any repetition that Jamia Millia is a part of our national movements. It has been a symbol of our struggle for national integration It is an fact a national institution. It is an institution with distinction, with difference, and it is essential that we not only strengthen this institution but we give it what is due to it, and that is a full-fledged University status. I think the Bill should have come from the treasury benches themselves. I hope that the treasury benches will bring forward a Bill giving full University status to this University. I have been associated with it. I have been on its Executive Council for a

[Shri Jagjit Singh Anand] then Vice-Chancellor. There were 23 demands of the employees and we sat across with the people for half-an-hour and 22 demands were met. Then we asked him, "What about the 23rd, Sir?". He said: "Being a deemed University, it is beyond me. So, you go to Prof. Nurui Hassan." And while I came to Prof. Nurul Hasan, he made the promise then that they would introduce an Act, and that when the Government comes forward with that I resume Shankaranand with bring this official Bill-then the interests of the employees of the University will be safeguarded. The nonteaching employees are also a very important part of the establishment They should have security of service, uniformity of pay scales, representation in the governing bodies of the institution. Well, here I wish my dear colleague, Mr. Khurshed Alam Khan, had kept in view the representation of students as well as the non-teaching employees, because after all Jamia Millia is a cooperative family, Jamia Millia is an inistitution which should be free of all troubles and only then it will truly represent the various sections that are there.

SHRI KHURSHED ALAM KHAN: I purposely left that suggestion to be made by you.

SHRI JAGJIT SINGH ANAND: Thank you. What I want to say is-I do not want to take much time of the House -I not only endorse the Bill and the idea behind it, but that it should, true to the memory of the great son of the soil, Dr. Zakir Hussain was also a distinguished Chairamn of this august House, be accepted by the Government. And after proper amendments, this Bill should... (Time bell rings)... Sir, I have not yet finished my time. I am finishing in one minute.

One thing I $_{\rm w}$ ant to say and put on record. Yesterday I brought it here. That is about the attack on Nirankari Baba. I am utilising my time..,

number of years and I have personal regard and affection for this institution, and I think I also need not mention how we are grateful to that great leader, Dr. Zakir Hussain, for the contribution that h_e made to the field of education and especially for the development of this institution.

I would like to remind the hon. Minister aWflt Just two things. One is that as has been said by m_v hon. friend,~Mr. Parikh, that financial outlays should be increased for this. But I hope, you are aware of the fact that the allocation for higher education has been reduced in the present Budget. It is unfortunate. It was reduced last year. It has been reduced still further. Sir, I do not know what will be come of our education. Today there is no money for libraries of Jamia Millia. It is going to be a University but it does not have money to maintain its libraries. I do not know what they are going to do about it. This problem is everywhere.

Therfore, I would like to request the hon. Minister that he should look into this problem as to how it has happened that there is a further out in {he allocation for higher education.

Sir, one point which I would like to raise is about the whole concept of "deemed to be Universities". The hon. Law Minister is not here, otherwise I wanted to ask him whether there is such a thing as "deemed to be" -"deemed to be wife" or "deemed to be husband". Wife is wife and husband is husband. You are either a wife or not a wife. You are either a husband or not a husband. What is this "deemed to be". He should enlighten me about it. This word somehow conveys the impression which it was not meant to create. It creates an impression as if it is some kind of second-class institution. Kindly review this. You want certain institutions to b_e autonomous. All right, give them an autonomous status. But kindly review this concept of "deemed to be".

Finally, Sir, I would Uke to point out that it has been said that our universities should maintain that great spirit of dedication. Well, it should. But I would like to confess that our universities today have been swamped by the turbulence of our society. It is unfoztunate. But it is a fact that they have been overtaken by the restlessness and the violence of our society. I know that the generation of the 20s and the 30s created an example. They made great sacrifices. But I would also like to suggest that they did it in an atmosphere of general dedication. Unfortunately, 'that atmosphere is missing. You cannot ask one section just to give examples and the other section to get all the benefits of the society which is in a flux today. Therefore, I would request the hon. Minister of Education to give some thought to the direction in which our universities are going. Get the people who have spent their lifetime. Get them together and consider what we should do to save our universities because today the universities are only a shell. They are only a sign-post. The essence is missing. The spirit is missing. I would like to think that now with the support that we are giving to Jamia Millia Islamia, you will restart the whole processs of fethinkings. (Time bell rings). I hope you will bring forward a Bill giving full status of a university to Jamia Millia. You will also start the process of rethinking on the direction in which our universities are going. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Mr. Shahabuddin, only three minutes.

SHRI SYED SHAHABUDDIN (Bihar): Sir, w_e are in 1980. It is the 60th year of the foundation of Jamia Millia Islamia and I think this bill i_s a good augury. W_e have every hope that in this year this institution shall be accorded its full status, its full national status, as $_a$ university That, I think, is the purpose behind this motion that we have today Tho

[Shri Syed Sahabuddin]

Jamia Millia Islamia, as the mover has himself said in poetry rather than in prose, is a national asset, i_s a_n institution of national importance is a child of the revolution, is a child of our anti-imperialist movement, is a child of our struggle for freedom, is a child of love and commitment, is a child of dedication and idealism. Therefore, it deserves not only to exist but to grow and cast its shadow over the academic life of this country as a whole.

Mr. Vice Chairman, Sir as a Muslim Indian it is my privilege to have 'double heritage, all that is noble and heritage, all that is noble and beautiful in the Islamic heritage and all that is noble is beautiful in the culture and history of this ancient country. The purpose of the founders of the Jamia Millia Islamia was also to nourish it with the waters of two streams, the Islamic stream and the Indian stream and thus to promote and develop the composite culture, the national culture of the society that we dreamt of creating in this country after freedom. 1 think that they succeeded despite poverty and despite deprivation because they were committed to a great ideal. I cannot help but quote a small extract from a speech of Dr. Zakir Hussain:

"I feel that the days of poverty and deprivation, were also days of joy. There was a longing to build and nothing to build with. There were no resources, only the will to achieve. We had an ideal before us and our hearts were filled with a spirit of dedication. There was no desire for the exercise of authority, only a determination to attain excellence in our work. We desired the rupture of devoted service and had no time to think of monetary compensation. In the eyes of every child who came to us we saw the image of freedom. Every child seemed to give is all that we had been deprived of by political enslavement."

But, Mr. Vice-Chairman, Sir, when freedom came, like the common man of India, like the ordinary person who had struggled for freedom and given his all for freedom, Jamia Millia as an institution was passed over and forgotten. Only in 1954, it was grudgingly accepted as a Deemed University. And only in 1963, that is another . nine years later, a certain amount of development grant began to be given to it. And that has not been adequate. Rs. .17 lakhs in 25 years or Rs. 25 lakhs in 17 years can hardly build an institution. The Delhi Master Plan has wisely allocated 200 acres of land for the expansion of the Jamia Millia. They have been wise. But the Jamia does not have the resources even to acquire it and cannot hope to have the resources unless it is treated at par with all the Universities of this country. Sir, poverty is noble but poverty can also be a limiting factor. And, Sir there is another aspects—the future of the products of this University. All cannot be absorbed within its noble circle of teachers. They have to go out into the wide world. And when they go out, they have to bear the stigma of being the products of a Deemed University, something less than a University. Therefore. Mr. Vice-Chairman, Sir, there are three purposes which will be served if the House were to accept this Motion. And I would urg.e that we should not be content merely with an assurance from the Minister but we should pass this Motion today.

Sir, there are three purposes which will be served if we pass this Motion. Number 1: The University shall receive due financial assistance which is its due at par with other Universities; No. 2: It shall onen up employment avenues for all its products; No. 3: While remaining a minority institution, it will also help to meet the increasing demands for higher education in Delhi area which is not being met today by the two existing. Universities, namely the Jawaharlal Nehru University and the Delhi University. Thank vou, Sir.

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Now Dr. Adiseshiah. You kindly cooperate with me by taking just three minutes.

DR. MALCOLM S. ADISESHIAH (Nominated): Mr. Vice-Chairman, Sir, I want to hear the Minister. So, I shall be brief.

Sir. J associate myself with the purpose behind this Bill. Sir, i have been associated with the Jamia Millia for years—I was going through all the reasons given here—and I want to just recall here the main contribution of Jamia Millia. Sir, in 33 years of our independence, we have made tremendous progress in education, more than in any other sector. Sir, when I was a student* we were spending about Rs. 100 crores a year on education. Now, we are spending Rs. 4.000 crores a year. And may i say to my friend Dr. V. P. Dutt that the allocation for higher education has not been cut? What has been done is that 50 per cent of our University allocation has gone to the States. And you must do what i do with my State. You must see that the State matches what the UGC provides. The allocation has been shifted to the States. And if the States are not spending the allocation on Universities it is our business to fight this diversion.

PROF. RAMLAL PARIKH: This year it has been reduced from Rs. 28 crores to Rs. 25 crores

DR. MALCOLM S. ADISESHIAH: No, there has been no variation I am speaking of the total, for the five-year period. And may T say that during this period of expansion when we moved from 10 per cent of primary school enrolment to 70 per cent today, what was missing in our country has been leadership in education? We did not have educational research; we did not have concepts of education development; we did not have the basic education concept; we did not have vocational and secondary education; and we did not have training of teachers and the new forms of education. This is what the Jamia Millia provi-

ded. It was the only institution in the whole of India to think about education creatively and innovatively. And till to this day, it has been that. The M. S. University of Baroda has followed in its foot-steps later. Long before the NCERT, it was the Jamia which has been pioneering the way. Therefore, I give every support to the Jamia Millia.

Now, i want to say one thing. I am the only person here who :s an ex-_Vice-Chancellor. I wish the Madras University were a deemed University because if we were a Deemed University, we would not be coming under the straight jacket of the University Grants Commission which says, You must do this and you must do that; on all matters.

Sir. I am also on the Board of Governors of the Tata School of Social Sciences which is a Deemed University. Certain things which we can do in a Deemed University we cannot do in a University. Mr. Alam has said that the main purpose of the bill you have is that proper grants should be given. Now, I am on several committees of the University Grants Commission, i think that we should have a committee for deemed universities, not only yours but others also, to see if they are given there proper share, proper grants, j think that if you become a university like, say, the Madras University, you will lose your uniqueness. That is why I support the intention behind the Bill. I am not sure whether your becoming a university is really in your interest. You are interested in getting your full share of funds, and you have made your application. Now we should see that the University Grants Commission makes available the necessary resources to the Jamia. Thank you, Mr. Vice-Chairman.

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANK ARAN AND): Mr. Vice-Chairman, Sir, T thank all the participants who have spoken on the Bill brought forward by Khan Sahib and T am happy that today the

[Shri B Shankaranand]

House had an occasion and through this House the country will be able to know the points which are highlighted in this House on the problems of the Jamia Millia. I can very much appreciate the feelings of the Mover of this Bill, as one of the hon. Member said that the reason why this Bill has been brought forward is not only to get more money from the Government but. also to really highlight the problems of the Jamia Millia. Sir, I need not repeat the sentiments expressed by hon. Members about this unique institution of this country which identifies the national movement with it, the basic and the adult education programme that was started by the great people behind this. The devotion, the sacrifice, the national spirit that is behind this, I need not repeat all this because many speakers have spoken about it. But j cannot resist myself from quoting what Zakir sahib said about this. Before that T would say that the Jamia has had its own national and Islamic ideal. Gandhiji fully endorsed this double commitment. On one occasion when someone suggested that 'Islamia should be deleted from the name of Jamia Millia, Gandhiji is reported to have said that if this was done, he would have nothing to do with the institution. That was the attachment that Gandhiji had with this institution. Gandhiji wanted the Jamia to be an expression of true Muslim culture embodied in the aspirations and activities of the patriots whose loyalties would not be circumscribed by sectional There would be no denial of any religious, cultural or civic obligation. Dr. Zakir Hussain represented in his person this unity of the ideals that the Jamia stands for.

I want to quote to the House what Dr. Zakirsahib said while delivering the Convocation Address of the Kashi Vidyapeeth in 1935. Sir, he said:

[The Vice-Chairman (Shri Sawaisigh Sisodia) in the Chair]

"Would our naional educational

system allow the Muslims to orga nise their educational on basis the of their culture? You know how important this problm for is our national life. There may be wellintentioned extremist but nationalist ^{an} idea of Indian nationa who have lism which considers the right of Muslims to maintain tity detrimental to the nation's strength and progress. But if your educationist are sincer_e in framing trie right type of educational sys for the country, tem then I believe thev would willingly accommodate the the Indian Muslims to desire of base their education on their cul That ture. is what true education and health politics also demand forgiven i* * May I be frankly .state august assembly before that be sides self-interest, narrow-minded ness and lack of vision of the coun future, the apprehension of the Muslims that they would loss their cultural identity under a national Government keeps them also from the nationalist idea of a united India. The Muslims are not pre to pay this price. pared And not only as a Muslim but also as a true Indian, am happy that the Muslims are not prepared to SO. It is not only the Muslims who would suffer. I imagine Indian culture itself would beyond recognition".

This is what Zakir Sahib had said. 5 P.M.

Sir, the hon Members have extensively spoken about the cultural heritage of this institution. Amongst all the speakers, I fully appreciate the feelings expressed by.

श्री सदाशिव बागाईतकर (महाराष्ट्र): उपसभाध्यक्ष महोदय, 5 बजे का समय निश्चित है किसी और विषय के लिए। इतना ही मैं श्रापका ध्यान श्राकषित कराना चाहता हूं कि यह एक बहुत श्रहम सवाल हैं।

उपसभाध्यक्ष (श्री सवाई सिंह सिसो दिया) : मंत्री जी एक दो मिनट में खत्म कर रहे हैं। [21 MAR. 1980]

SHRI B. SHAN1KARANAND: Sir,

I have to say something more but I am sorry the time is not enough for

- me. I appreciate the feeings expressed by Prof. Parikh who really cautioned this House whether by passing this Bill—he warned the House and also the mover of the Bill-Jamia Millia will lose its identity in our enthusiasm to make this institution a big one physically, geographically and area-wise. It may lose Its identity. And I fully agree with his feelings in that regard. I also agree with the sentiments expressed by Dr. Adise-shiah. I am happy that he brought to the notice of this House that the allocations of fiinds for the higher education are not cut down but 50 per cent of it is diverted to the States. I would only give figures to show a_s to what we have been doing for Jamia Millia, year-wise. There was a complaint by the mover of the Bill about financial assistance to this institution. So, the maintenance grant in 1976-77 was Rs. 27.05 lakhs; in 1977-78, it was Rs. 41.50 lakhs; in 1978-79, it was R13, 43,89, and in 1979-80, it was Rs. 63.50 lakhs. Sir, the House will appreciate that the grant is increased every year, and there is no cut. The Government have never failed to increase the financial assistance to the institution. So also, Sir, the develop. 7 ment grant is given on 100 per cent basis, and in 1976-77, we paid Rs. 14.66 lakhs; in 1977-78, it was Rs. 9.63 lakhs and, Sir, the development grant given to Jamia in 1978-79 is Rs. 39 lakhs. From this you will see that the Government has never neglected Jamia Millia.

In this connection I would what quote-apart from has been said by Members like Prof. Parikhwhat has been said by the Education Commis Commission. The Education sion in 1966 following ob made the servations about the deemed universities:

"In recent years all our high-level, institutions, such as the Indian Agricultural Research Institute at Delhi, Indian Institute of Science

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at Bangalore, have been brought into the University system by deeming them as universities under section 3 of the UGC Act. We¹ consider this as welcome development. There is in our educational system need for institutions having demic status and privileges which ordinarily belong to a University but with more specific and limited functions and scope. While such institutions in their limited field should maintain highest standards of teaching and research, their educational set up need not foe a rilica of a university. Our recommendations regarding autonomous college, will be of some use in this context. We would like to stress that in deeming universities under Act, the most careful attention should be paid to the educational standard. This provision under the Act gives scope for experimentation and invation but it should not become a cheap side or back door to university status."

I only wish that, the Member will think of withdrawing this Bill and I assure the House that the Government will never fail in considering enhancement of assistance to this institution in whatever manner, given the resources with the Government Sir, on an issue like this, which is very near and dear to the hearts of everybody in this House and the people as a whole, I wish that we do not divide the House. I would request him; that he should withdraw the Bill and I hope the House would give him permission to withdraw the Bill.

SHRI KHURSHED ALAM KHAN: Sir, I am grateful to all the sections of the House and I have never seen, in the last six years, such unanimous opinion in the House as I have seen in regard to this Bill and this i₃ definitely due to the services and the sacrifices of this unique institution. I know, Sir, the time limit is very short and, hence I thank all those hon. Members who have supported this Bill. Besides, I am grateful to th*

hon. Minister for making a promise by giving us the hope and giving the hope to the Jamia Millia people, who have served the nation for the last 60 years, that he would look into this matter very sympathetically and he would be good enough to consult the Jamia authorities and see what best ways could be found, what ways and means could be found, to achieve the objectives which we have in view. Sir, with these words, with the consent of the House, I would like to withdraw the Bill.

Sir I beg the leave of the House to withdraw the Bill.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA). The question is:

"That leave be granted to the Mover to withdraw the Jamia Millia Islamia University Bill, 1977." The motion was adopted

SHRI KHURSHED^ ALAM KHAN: Sir, I withdraw the Bill.

The Jamia Millia Islamia University Bill, 1977, was, by leave, withdrawn.

STATEMENT BY MINISTER Report of the Rashtriya Barh Ayog (National Flood Commission)

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B". A. GHANI KHAN CHAUDHURI): Sir, The National Flood Commission (Rashtriya Barh Ayog) has today forwarded to the Central Government a report along with its recommendations on the various matters referred to it.

It may be recalled thai from time to time references have been $\mathrm{mad_e}$ in Parliament regarding the need for an effective flood control programme in the country. Keeping these in view, the Government of India had constituted the National "Flood Commission (Rashtriya Barh Ayog) in 1976, under the Chairmanship of Shri Jaisukh Lai Hathi for reviewing in depth various aspects of the flood problem, and to evolve a comprehensive multi-disciplinary approach for tackling floods i_n the country. A

summary of some of the important recommendations made by the National Flood Commission is placed on the Table of the House. A few copies of the full report are being placed in the library of Parliament.

Summary of some important recommendations in the report of the national flood-commission (Rashtri- ya Barhayog) submitted to the Government of India on 2\st March, 1980 Ayog) submitted to the Government of India on 2\st March, 1980

- 1. The approach to the problem of floods must form part of the overall comprehensive planning for water resources development and land utilisation for optimum production on a long term basis.
- 2. Master plans for water resources development and flood control should be drawn up for each river basin, and for this purpose, River Basin authorities should be set up.
- 3. A Central Authority may be constituted in due course of time with the Prime Minister as its Chairman, and should be assisted by a strong technical body.
- 4. The Central Government should exercise the powers conferred on it by the Constitution under entry 56 of the Union List and enact suitable legislations for the regulation and development of inter-State rivers
- 5. Storage reservoirs must be considered as an important component in any package of measures for flood control anlir management.
- 6. Afforestation and soil conservation measures are recommended as a useful complement to other flood control measures^ and should be taken
- j Up in the watersheds of rivers with i heavy silt charge.
- 7. An integrated action plan on soil conservation and watershed manage prepared, implement' ment should be ed and maintained in the flood prone Tho agencies basins. implementation adequately should be strengthened with trained personnel. People's ticipation should be mobilised.